## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 7/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act:

Section 233-B (7) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1 VINIT HAGAR

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PE+1710MG2

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## ORDER

Learned PCS Mr. Vinit Nagar i/b Dave Nagar & Associates present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.